

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 4425  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2020**

**AYUSH HOSPITAL**

**4425. SHRIMATI NAVNEET RAVI RANA:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the number of AYUSH Hospitals set up by the Government during the last two years in the country, State/UT-wise including Maharashtra;
- (b) whether the Government has received any proposals from State Government of Maharashtra to set up AYUSH Hospitals during the last three years;
- (c) if so, the details thereof and the action taken by the Union Government thereon;
- (d) the details of criteria fixed by the Government for opening AYUSH Hospitals in various States; and
- (e) the steps taken by the Government for supplementing the efforts of the State Government to promote AYUSH in Maharashtra?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c): As public health is a State subject, setting up of AYUSH hospitals in the country comes under the purview of respective State/UT Governments. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), provision has been made for setting up of upto 50-bedded integrated AYUSH Hospital. Under NAM, grant-in-aid is provided to State/UT Governments as per proposals received through State Annual Action Plans (SAAPs).

The number of upto 50 bedded integrated AYUSH hospitals approved under NAM by Central Government during the last three years, State/UT-wise including Maharashtra is furnished at **Annexure**.

(d): For setting up of upto 50-bedded integrated AYUSH Hospital, there is a provision of financial assistance of Rs 900.00 lakhs for undertaking construction, with lump sum provision for staff quarters furniture, fixtures, equipments, etc. subject to the condition that expenditure on addition/ alteration of existing premises will not exceed 75 per cent of the total amount. Further,

there is also provision of Rs. 30.00 Lakhs per annum for medicines, diet and other consumables and Rs. 120.00 Lakhs per annum for Salaries. The State/UT Government is required to furnish the ownership right of unencumbered land, commitment for creation of regular posts and Detailed Project Report (DPR).

(e): Ministry of AYUSH is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) through States/UTs for the promotion of AYUSH in the Country including Maharashtra. National AYUSH Mission inter-alia makes provision for the following activities :-

(i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and Districts Hospitals (DHs).

(ii) Upgradation of exclusive State Government AYUSH Hospitals and Dispensaries.

(iii) Supply of essential drugs to AYUSH hospitals and dispensaries.

(iv) Setting up of upto 50 bedded integrated AYUSH Hospital.

(v) Upgradation of State Government Under-Graduate and Post-Graduate Educational Institutions.

(vi) Setting up of new AYUSH Educational Institutions in the States where it is not available in Government sector.

(vii) Strengthening of State Government/State Government Co-operatives/Public Sector Undertakings Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies

(viii) Strengthening of State Drug Testing Laboratories for ASU &H Drugs.

(ix) Support for cultivation of Medicinal Plants including processing and post-harvest management.

State/UT Governments including Maharashtra may avail eligible financial assistance by projecting the same through State Annual Action Plan (SAAP) as per NAM guidelines.

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Annexure**The number of units assisted for setting up of upto 50 bedded integrated AYUSH Hospital under National AYUSH Mission during the last three years (2016-17 to 2018-19)**

S. No.	State/UT	No. of Units
1	Andaman & Nicobar Islands	0
2	Andhra Pradesh	1
3	Arunachal Pradesh	0
4	Assam	2
5	Bihar	0
6	Chandigarh	0
7	Chhattisgarh	0
8	Dadra & Nagar Haveli	0
9	Daman & Diu	0
10	Delhi	0
11	Goa	0
12	Gujarat	2
13	Haryana	0
14	Himachal Pradesh	2
15	Jammu & Kashmir	4
16	Jharkhand	0
17	Karnataka	2
18	Kerala	1
19	Lakshadweep	1
20	Madhya Pradesh	5
<b>21</b>	<b>Maharashtra</b>	<b>4</b>
22	Manipur	4
23	Mizoram	0
24	Meghalaya	1
25	Nagaland	2
26	Odisha	2
27	Puducherry	1
28	Punjab	2
29	Rajasthan	5
30	Sikkim	0
31	Tamil Nadu	3
32	Telangana	3
33	Tripura	2
34	Uttar Pradesh	16
35	Uttarakhand	3
36	West Bengal	1
	<b>Total</b>	<b>69</b>